

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.1
C.A.(CAA)/33(AHM)2024

Proceedings under Section 230-232

IN THE MATTER OF:

Sunrise Silichem Industries Pvt. Ltd
Comfia Industries Pvt. Ltd
Sunrise Glass Industries Pvt. Ltd

.....Applicant

.....Respondent

Order delivered on: 04/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Dharmishta Raval, Advocate
For the Respondent :

ORDER
(Hybrid Mode)

Learned Counsel for the applicant requested for adjournment in the matter.

Re-list on 08.08.2024.

-Sd-
SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-
SHAMMI KHAN
MEMBER (JUDICIAL)